

(a) whether there has been an increase in the number of incidents of atrocities committed on the people belonging to Scheduled Caste/Scheduled Tribe in the country especially in Uttar Pradesh;

(b) whether some people belonging to Scheduled Caste community were assassinated in Meerut district of the Uttar Pradesh during January, 1997;

(c) if so, the details thereof;

(d) the action initiated against the guilty persons;

(e) if not, the reasons therefor;

(f) whether the Government have made or propose to make arrangements for the security of the people belonging to Scheduled Caste community;

(g) if so, the details thereof; and

(h) the action that Government propose to take against the people who committed atrocities on the families of Scheduled Caste and Scheduled Tribe ?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) No Sir, as may be seen from the provisional data on atrocities and other offences against persons belonging to SCs and STs available with the National Crime Records Bureau for 1994 and 1995:

	1994	1995
1. All India	38,927	38,494
2. Uttar Pradesh	16,263	14,310

(b) to (d) Yes Sir. On 5.1.97, six persons belonging to Scheduled Castes of Ikhwara village, Hastinapur PS of Meerut District were murdered due to rivalry between two gang leaders. In this connection, a case has been registered in PS Hastinapur under Crime No. 2/97-147/148/149/302 IPC and Section 3(2)(5) of Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989. The accused person—Khaleel was arrested on 6.1.97. Nazar Singh, Jagat and Vizender on 7.1.97 and Ishaq on 8.1.97. Six members of a gang of another unlawful character Kironi were also arrested.

(e) Does not arise.

(f) and (g) The Government of Uttar Pradesh have given full protection and security to the affected persons. Provincial Armed Constabulary is guarding the village and vigil was maintained to keep the situation under control. In addition to the police security, financial assistance @ Rs. 1.50 lakhs each has also been provided to the dependents of the deceased and Rs. 50,000/- each was given to the injured persons.

(h) Action has already been initiated in accordance with the provisions of the IPC and the Scheduled Castes & the Scheduled Tribes (Prevention of Atrocities) Act, 1989.

[English]

Assam Problem

1676. SHRI I.D. SWAMI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Chief Minister of Assam accompanied by the leaders of all major Assam parties met the Prime Minister and the Finance Minister recently;

(b) if so, the points discussed at the meeting; and

(c) the reaction of the Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) Yes, Sir.

(b) and (c) Information is being collected and will be laid on the table of the House.

Missing of Pakistani Nationals

1677. SHRI TARIQ ANWAR : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether some Pakistani nationals settled in some parts of the country are reported missing;

(b) if so, the details thereof;

(c) whether the missing persons are suspected to be ISI agents;

(d) if so, the details thereof; and

(e) the steps taken to trace the missing persons ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (e) According to information available, 2782 Pak nationals were reported to be missing/untraced as on 30.11.96. The possibility of some of them having ISI links cannot be ruled out. The State Governments/Union Territory Administrations have been instructed, from time to time, to launch special drives to detect and deport such Pak nationals under the entrusted powers and they are making strenuous efforts to detect them for their deportation.

[Translation]

Outlets of NSC

1678. SHRI RAJENDRA AGNIHOTRI : Will the Minister of AGRICULTURE be pleased to state :

(a) the number of outlets of the National Seed Corporation of India in Uttar Pradesh, location-wise;

(b) the amount of business transacted by these seed outlets, during the last two years, outlet-wise;

(c) whether the Government propose to set up some more seed outlets in the State; and

(d) if so, the details thereof, location-wise ?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) There are 13 direct outlets of National Seeds Corporation in Uttar Pradesh. Location of these outlets has been indicated as per statement. In addition there are 171 authorised seed dealers selling NSC seed.

(b) The total turn-over of all these outlets was Rs. 569.13 lakhs and Rs. 730.94 lakhs during 1994-95 and 1995-96 respectively.

(c) No, Sir.

(d) Does not arise.

Statement

1. Regional Office,
National Seeds Corporation Ltd.,
65, Pan Dariba, Lucknow.
2. Area Office,
National Seeds Corporation Ltd.,
Plot No. 8-17, UPSDC Industrial Area,
Mathura Road, Sikandra, Agra.
3. Area Office,
National Seeds Corporation Ltd.,
165, Civil Lines, Bareilly.
4. Area Office,
National Seeds Corporation Ltd.,
Durgapur Road, Amethi (Sultanpur).
5. Area Office,
National Seeds Corporation Ltd.,
Kalpi Circular Road By-Pass Pakka Bagh, Etawah.
6. Area Office,
National Seeds Corporation Ltd.,
P.C.F. Godown, Ashok Nagar,
P.O. Basaratpur, Gorakhpur.
7. Area Office,
National Seeds Corporation Ltd.,
PO ETC, Hempur - 244 716 (via Kashipur) Nainital.
8. Area Office,
National Seeds Corporation Ltd.,
Raja Dal Mill,
Iglas Road, Hathras.

9. Area Office,
National Seeds Corporation Ltd.,
Plot No. D-25, Site No. 1,
Panki Industrial Area, Kanpur.

10. Area Office,
National Seeds Corporation Ltd.,
Opp. State Bank of India,
Rudrapur (Distt. Nainital).

11. Area Office,
National Seeds Corporation Ltd.,
Western Kachery Road, Meerut.

12. Area Office,
National Seeds Corporation Ltd.,
Mohalla Jaikhal, Shahjahanpur.

13. Area Office,
National Seeds Corporation Ltd.,
D-59/12-83, Gandhi Nagar, Sonia Road,
Singra, Varanasi.

[English]

Eradication of Starvation

1679. SHRI GEORGE FERNANDES : Will the Minister of FOOD be pleased to state :

(a) whether the Government have drawn any programme to fulfil the assurances given by the Prime Minister at the World Food Conference in Rome during the last year to eradicate hunger and starvation from India by the year 2000;

(b) if so, the details of the programme;

(c) if not, the reasons therefor; and

(d) the date by which the programme is likely to be drawn ?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) : (a) to (d) Government is taking steps to ensure accessibility and availability of foodgrains to all including those living below the poverty line. The Targeted Public Distribution System is a concrete measure in this direction. The Ninth Plan also lays emphasis on developing strategies in which the food production and distribution system would be so integrated with the income distribution measures such as employment and poverty alleviation programmes that food and nutritional security for all would be ensured.

Pest Management

1680. SHRIMATI SUMITRA MAHAJAN : Will the Minister of AGRICULTURE be pleased to state :